

**CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH**  
**JABALPUR**

**Original Application No.200/00132/2021**

Jabalpur, this Friday, the 19<sup>th</sup> day of February, 2021

**HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER**  
**HON'BLE MS. NAINI JAYASEELAN, ADMINISTRATIVE MEMBER**



1. Dilip Pawar, S/o Makhanlal Pawar,  
Age about 39 years
2. Mukesh Pawar S/o Mishrilal Pawar  
Age about 36 years
3. Shiv Narayan S/o Champalal  
Age about 35 years
4. Surendra Yadav, S/o Santosh Yadav  
Aged about 20 years
5. Jitendra Yadav S/o Mangal Singh Yadav  
Age about 28 years
6. Shambhu Pawar S/o Shankarlal Pawar  
Age about 38 years
7. Arvind Pal S/o Shriram Pal  
Age about 28 years
8. Pooja Pal D/o Raju Pal  
Age about 22 years
9. Abdul Jabed Khan S/o Abdul Bahid Khan  
Age about 34 years
10. Narmada Prasad S/o Mannulal  
Age about 60 years
11. Satish Pawar S/o Makhan Lal &  
Mother Name Nirmala Bai Age about 35 years
12. Brij Mohan S/o Hari Ram

Age about 29 years

13. Chain Singh S/o Hari Ram  
Age about 34 years

14. Sandeep Yadav, S/o Panna Lal Yadav  
Mother Name Lalta Bai Yadav  
Age about 22 years

15. Shailendar Yadav S/o Dori Lal Yadav  
Aged about 33 years

16. Dilip Kumar Yadav S/o Radhe Lal Yadav  
Aged about 35 years

17. Manish Yadav S/o Bhagirath Yadav  
Mother Name- Tulsa Bai Yadav  
Aged about 35 years

18. Kamlesh Yadav S/o Bare Lal Yadav  
Mother Name Ayodhi Bai Aged about 26 years

All Applicants Residence of Village- Talpura  
Tehsil Budhni, District Sehore (MP) **-Applicants**

(By Advocate – **Shri R.S.Mehndiratta**)

### V e r s u s

1. Union of India through General Manager,  
West Central Railway, Indira Market, Jabalpur (MP)  
Pin 482001

2. The Chairman of Indian Railway Board,  
Rail Bhawan, Raisana Marg, New Delhi Pin code 110001

3. The Collector Sehore Dist. Sehore (M.P.)  
Pin 466001

4. The General Manager,  
Karmic Shakha/Personnel Department  
West Central Railway, Bhopal (M.P.)  
Pin 462016

5. Chief Project Manager,



Rail Vikas Nigam Limited,  
Bhopal (MP), Pin 462016

- Respondents

(By Advocate – **Shri A.S.Raizada**)

**O R D E R(ORAL)**

**By Ramesh Singh Thakur, JM:-**

Heard.



2. This Original Application has been filed by the applicants against the respondents for inaction for not providing the appointment as the land has been acquired for the purpose of Railway Establishment.
3. The main ground for challenge in this Original Application is that Circular of Ministry of Railway No. 99/2010 dated 16.07.2010 clearly says for the appointment of those who lose their lands for the project of the railway. But the respondents had denied the same and despite various representations by the applicants there is no response.
4. Counsel for the respondents submits that respondent No.4 has been wrongly mentioned as General Manager, Karmik Shakha, Personnel Department but it should have been as Senior Divisional Personnel Officer.
5. At this stage, counsel for the applicant submits that the applicant will be satisfied if the competent authority of the

respondents is directed to decide the said representations in a time bound manner.

**6.** We have considered the matter.

**7.** Though various representations have been made to Hon'ble Rail Minister and other parties, we direct the applicant to make a detailed representation individually along with all the relevant documents within a period of 15 days from today. The competent authority of the respondents is directed to decide the same within a further period of six weeks after receiving the detailed representation.

**8.** Needless to say that the respondents shall pass the reasoned and speaking order. Respondents shall also deal with all the contentions raised in the detail representation.

**9.** However, it is made clear that this Tribunal has not touched the merit of the case.

**10.** With these observations, this Original Application is disposed of at admission stage itself.

**(Naini Jayaseelan)**  
**Administrative Member**  
rn

**(Ramesh Singh Thakur)**  
**Judicial Member**